

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

**No. HCM.II/333/2013/1943**

**Dated, Shillong 24<sup>th</sup> June, 2014**

Hon'ble High Court is pleased to post the following Judicial Officers  
under the Meghalaya Judicial Service as under :-

**EAST GARO HILLS DISTRICT, WILLIAMNAGR**

<b>Sl. No.</b>	<b>NAME</b>	<b>GRADE</b>	<b>PRESENT POSTING</b>	<b>NOW POSTED</b>
1	Smti. Gassalyn Rani	Grade I Judicial Officer	Additional District & Sessions Judge, Shillong	District & Sessions Judge, Williamnagar
2	Shri. Febroneous S. Sangma	Grade II Judicial Officer	Munsiff / Judicial Magistrate, Jowai	Chief Judicial Magistrate, Williamnagar
3	Smti. Daphira Sohtun	Grade III Judicial Officer	Judicial Magistrate, Shillong	Munsiff / Judicial Magistrate, Williamnagar
4	Smti. Nathe M. Momin	Grade III Judicial Officer	Judicial Magistrate, Shillong	Judicial Magistrate, Williamnagar

The above incumbents who are now functioning in their respective posts  
in Shillong are to hand over charge with immediate effect to their successors in Office,  
and to take over the charge of new assignment w.e.f. 27<sup>th</sup> June, 2014 Forenoon.

**By Order,**

**REGISTRAR GENERAL**